

SPECIAL BENCH

ITEM NO. 119

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

CP No. 272/ALD/2020

CORAM:

- 1. SHRI HARNAM SINGH THAKUR,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI KAUSHALENDRA KUMAR SINGH,
HON'BLE MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 05th December,
2022, 02:30 pm**

NAME OF THE COMPANY	RAKESH JAIN V/S M/S WELLWON BUILDERS INDIA (P) LTD & ORS
UNDER SECTION	75 OF COMPANIES ACT 2013

COUNSEL APPEARED THROUGH VIDEO CONFERENCING:

Sh. Dhruv Mathur alongwith Sh. Pranav Agarwal, Adv.

: For the Petitioner

Sh. Shubham Agarwal alongwith Sh. Saubhagya Agarwal, Adv.

: For the Respondent No.1-3

ORDER

Due to paucity of time, the matter could not be taken up, hence adjourned to
31st January, 2023.

—Sd—

**Dr. R.C. Srivastava
(Court Officer)**

05th December, 2022

*Priya Agarwal
(Stenographer)*